

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on: 27th February, 2012

Pronounced on: 19th March, 2012

+ **MAC.APP. 81/2011**

ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD

..... Appellant

Through: Ms. Suman Bagga, Adv.

versus

SANTOSH & ORS

..... Respondent

Through: Mr. Anshuman Bal, Adv. for R-1 to R-5.

CORAM:

HON'BLE MR. JUSTICE G.P.MITTAL

J U D G M E N T

G. P. MITTAL, J.

1. The present Appeal is disposed of in terms of the judgment passed today in MAC APP. 997/2011 titled 'SMT. DHANESHWARI & ANR. v. TEJESHWAR SINGH & ORS'.
2. For detailed order, please see the above mentioned judgment.

(G.P. MITTAL)
JUDGE

MARCH 19, 2012

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